	(Fi	iling under clause (	ca) of sub-regulation		<u>nere for previous Lis</u> the IBBI (Insolvency		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	6371705897	7	6250294900	70.02	0	121410997	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1594946101	5	1576598889	17.66	0	18347212	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	20	3387207	19	2000262	0.02	0	1386945	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	113	51531563	112	31160037	0.35	0	20371526		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	959130005	6	682881573	7.65	276181819	66613		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	192	4200400421	183	383587308	4.30	3607156661	114480289		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	95176162	<u>Annexure 9</u>
	Total	344	13181101194	332	8926522969	100.00	3883338480	276063582	95176162	